

Members' Business. So, you please stop here. You can continue next time.

SHRI JASWANT SINGH : I will start next time all over again.

MR. CHAIRMAN : Now the House shall take up Private Members' Business.

15.30.1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 81, etc.)

[English]

SHRI HARISH RAWAT (Almora) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI HARISH RAWAT : I introduce the Bill.

15.31 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of New Article 38A, etc.)

[English]

SHRI HARISH RAWAT (Almora) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI HARISH RAWAT : I introduce the Bill.

15.31 1/2 hrs.

**AGRICULTURAL PRODUCE PRICES
FIXATION BILL***

[English]

SHRI UTTAM RATHOD (Hingoli) : I beg to move for leave to introduce a Bill to establish a Commission to fix reasonable remunerative prices of the agricultural produce and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to establish a Commission to fix reasonable remunerative prices of the agricultural produce and for matters connected therewith."

The motion was adopted.

SHRI UTTAM RATHOD : I introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT) BILL*

**(Insertion of New Article 16A, etc.)
(Bill No. 88 of 1989)**

[English]

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a